

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

16/147/2016

**PRESENT: SMT. INA MALHOTRA,**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018**

**In the matter of: M/s. Cinepolis India Pvt. Ltd.**

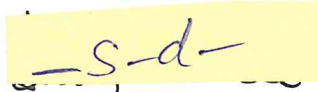
**SECTION OF THE COMPANIES ACT: 621A**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Counsel for the Petitioner

**ORDER**

Request for adjournment is being made on behalf of the petitioner. To  
come up on 30<sup>th</sup> of August, 2018.

  
**(Ina Malhotra)**  
**Member (J)**

(Sameer)